

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

Allahabad, this the 24th day of January 2003.

QUORUM : HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.  
HON. MAJ. GEN. K.K. SHIVASTAVA, A.M.

O. A. No. 58 of 2003

Ajay Kumar Pandey S/O Shri Ram Karan Pandey B/O Vill. & P.O.  
& Police Station Urwa Bazar, Gorakhpur.

..... ..... .... Applicant.

Counsel for applicant : Sri K.C. Sinha.

Versus

1. Union of India through Secretary, Ministry of Communication, Department of Posts, Dak Bhawan, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Post Master General, Gorakhpur Region, Gorakhpur.
4. Senior Superintendent of Post Offices, Gorakhpur Division, Gorakhpur.
5. Sub-Divisional Inspector, Urwa Bazar, Gorakhpur.

..... ..... .... Respondents.

Counsel for respondents : Sri P.D. Tripathi.

ORDER (ORAL)

BY HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

By this application under section 19 of A.T. Act, 1985, the applicant has challenged the advertisement dated 9th January 2003, Annexure-A-1 by which applications have been invited for appointment as Gramin Dak Seva Mail Peon (GDSMP), Branch Post Office, Urwa Bazar, Gorakhpur.

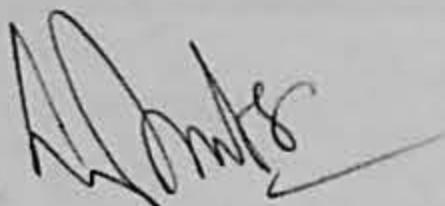
2. The case of the applicant is that he is serving as substitute w.e.f. 30.6.2000 and he is entitled for being regularised on the post. Before coming to this Tribunal, the applicant ~~had~~ filed representations on 10.1.03 (Annexure-A-9) and 13.1.03. It is submitted that no order has been passed on the aforesaid representations.

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3. Considering the facts and circumstances, in our opinion, the ends of justice would be served if the applicant is permitted to file a representation before Respondent No.3, Post Master General, Gorakhpur for redressal of his grievances, which may be considered and decided by a reasoned order within a specified time.

4. The O.A. is finally disposed of with the liberty to the applicant to file a representation before Respondent No.3 which shall be considered and decided expeditiously within a month.

No order as to costs.



A. M.



V. C.

Asthana/